

27. Depositors are advised to communicate changes in their address from time to time to the Accounts officer (Housing) with a copy to the Dy. Director (H-I) quoting their Deposit Receipt Number and the Registration Number with dates.
28. In case a registered person gets a flat in any locality once or the flat is surrendered/cancelled due to non-compliance of the requirements, the DDA's obligation to allot a flat to him will be deemed to have been discharged.
29. The allotments to be made under this registration scheme would be governed by the rules of the Delhi Development Authority (Management and Disposal of Housing Estates) Regulations, 1968.

Inclusion of cities under JNNURM

3033. SHRI T.T.V. DHINAKARAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is proposed to include more number of cities under Jawaharlal Nehru National Urban Renewal Mission; and

(b) if so, the details thereof and locations especially in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) Yes, Sir. A proposal to include cities with population of 5 lakh and above as per 2001 census as Mission city under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is under consideration. 28 (twenty eight) Cities/Urban Agglomeration (UA) in the country including Tiruchirappalli UA, Tiruppur UA and Salem UA in Tamil Nadu, are having population of 5 lakh and above as per 2001 census.

Projects under JNNURM in Mizoram

3034. SHRI LALHMING LIANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of project proposal submitted by the Government of Mizoram for upgradation and development of its cities since January, 2009 under JNNURM and the details of project sanctioned by Government since then; and

(b) the details of project proposal returned/withheld/pending/not sanctioned by Government and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) Government of Mizoram has submitted the following Detailed Project Reports (DPRs) for consideration for funding under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) since January 2009. None of these projects has been sanctioned for the reasons as indicated against each: